

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

M.A. 364 of 1994 in

O.A. 874 of 1991

New Delhi this the 4th day of February, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

Shri Ajaib Singh
R/o B-1/198 Janak Puri,
New Delhi-11058.

..Applicant

By Advocate Shri K.L. Bhatia

Versus

1. Union of India through,
the Secretary to the Govt. of India,
Min. of Health and Family Welfare,
Nirman Bhawan,
New Delhi.
2. The Director General of Health Services,
Nirman Bhawan,
New Delhi.
3. The Director,
Central Govt. Health Scheme,
Nirman Bhawan,
New Delhi.

...Respondents

None for the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

M.A. 364 of 1994

The M.A. is allowed.

O.A. 874 of 1991

In view of the order passed on MA 364 of 1994,
this application is dismissed. However, liberty is given
to the applicant to file a fresh O.A., if he is so advised.

B.N. Dhoundiyal
(B.N. DHOUNDIYAL)
MEMBER (A)
04.02.1994

S.K. Dhaon
(S.K. DHAON)
VICE CHAIRMAN
04.02.1994

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